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15.42 ½ hrs.

(xxv) FISHERMEN (INSURANCE) BILL, * 2004

Title: Introduction of the Fishermen (Insurance) Bill, 2004.

SHRI ABDULLAKUTTY (CANNANORE): Sir, I beg to move for leave to introduce a Bill to provide for comprehensive and compulsory insurance of fishermen and boats against any mishap and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for comprehensive and compulsory insurance of fishermen and boats against any mishap and for matters connected therewith."

The motion was adopted.

SHRI ABDULLAKUTTY: Sir, I introduce ** the Bill.

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Dated 3.12.04

**Introduced with the Recommendation of the President